



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar

Notification
Srinagar, the 14th of September, 2018

SRO 401 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of Doda till the municipal elections are over.

1. Shri Sunil kumar Koul, Chief Agriculture Officer, Doda, District Doda.
2. Shri Sajid Mustufa, District Horticulture Officer, Doda, District Doda.
3. Shri Satya Kumar Katoach, Principal, Hr.Sec.School, Malothi, Tehsil Balla, District Doda.
4. Shri Subash Chander Hatishi, Assistant Engineer, Spl. Sub. Divn. Gandoh.
5. Shri Zia-Ur-Rashid, Horticulture Development Officer, Marmat, Tehsil Marmat, District Doda.
6. Shri Nazir Ahmed, Lecturer, Hr. Sec. School (Boys), Bhaderwah.
7. Shri Sajad Akhtar, Naib Tehsildar, Election, District Election Office, Doda.

By order of the Government of Jammu and Kashmir.

(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 94/5-Doda

Dated: 14 - 09 - 2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Doda. This is with reference to his letter No. 2373-74/DM/Doda, Dated 31-08-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).


14/9
(Khursheed Ahmad/Bhat)
Deputy Legal Remembrancer,